money allocated and actually spont during the Sixth Five Year Plan period for modernivation, renovation and expansion of each Major Port:

(Rs. in crows)

SL No.	Ports		Sigth Plan Outly						Sixth Plan 1980-85		
NO.								Original	As pet Aroual Plate (Total)	ixpendit u re	
;	(a) Calcut	•	,				•		3 0.30	33.91	19.88
	(b) Haldis Do	.ck							21.45	18.28	13.18
	(c) Haldia Dr	edgi:	ng Cl	ancl	-				11.52	2.00	10.98
	(d) BHRTW				÷			•;	19.73	15.60	FS 44
2	Bombay .				•				63.78	120-39	72-45
\$	Madris .			,					54-18	100.15	82.13
4	Cochin .					,			51-22	69 22	56.01
5	Visikimportem			,	•				71 -33	67.54	57-35
6	Kaadl-	-			÷				46.22	59 18	49.08
Ţ	Moratug: 0		,		-	,		,	25-05	22.55	23-19
3	Eridip .	•			<i>,</i>				Ger , Be	55.47	67.37
9	Taticoria								45-57	31.11	24.84
1.7	New Marga	tios e					•		3 1 84	94 92	39.48
			ro	ΨA1.	;				251.40	627.23	525-32
. /	Stan 22 6			,					39,69	49 65	17 80

New Highway Projects for Private

453. SHRI O. J. JOSEPH: Will the Minister of TRANSPORT be pleased to state:

(a) whether there is any proposal under Government's consideration to lease new highway projects to private sector; and

(b) if so $^{\circ}$ what are the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-

PORT (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) According to the proposal the Government have invited offers from private parties for taking up works on National Highways pertaining to bye-passee Expressways, bridges and four-laning of highways. The following guidelines have been prescribed:—

(i) The new facility should not result $i_a a$ monopoly and hence there should bo an alternative facility available to the general public.

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(iii) The entrepreneur will be allowed to fix the tariffs according to his commercial judgement, subject to the interests of the users being protected through the existence of a toll-free facility.

Withdrawal of British Airways Flights from Calcutta

454. SHRI DIPEN GHOSH: Will the Minister of TRANSPORT be pleased to state:

(a) whether Government are aware that the British Airway_s proposes to withdraw its flights from Calcutta from 1st December. 1985;

(b) wheth% Government have received any memorandum from Members of Parliament requesting Government to pursue the matter with the British Airways rot to withdraw its flights from Calcutta airport;

(c) it so, what are the details thereof; and

(d) if the answer to the part (c) above be in negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) and (c) Yes, Sir. A memorandum signed by 73 Members of Parliament and addressed to the Prime Minister has been received requesting the Government to intervene and persuade British Airways not to witndraw its flights from Calcutta.

(d) Does not arise. *

Vayudoot service to Aizwal

455. DR. C. SILVERA: Will the Minister of TRANSPORT be pleased to state:

(a) by when the Vayudoot service to Aizwal is likely to be introduced;

(b) whether it is a fact that three Dornier aircraft purchased for the North; Eastern R~gion have been diverted to other r.utes; and

(c) if so, what are the details thereof especially the circumstances which led *> these diversions?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER): (a) Vayudoot is likely to start its services to Aizwal with effect from 25th November, 1985.

(b) No, Sir.

(c) Does not arise.

Solatiurnpaid by Solatium Fund Authority

456. DR. C. SILVERA; Will the Minister of TRANSPORT be pleased to state:

(a) the amount sanctioned by the Solatium Fuvid Authority as solatium to the victims of hit and run motor accidents in Mizoram during the last three years;

(b) the unmber of cases settled during the last three years and the number of cases still pending; and

(c) what are the guidelines issued in ■this regard to different States|Union Territories?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANS-PORT (SHRI RAJESH PILOT): (a) Rs. 10,000 have been placed at the disposal of Government of Mizoram for payment of solatium.

(b) Government of Mizoram have reported that so far they have not received any claim application for payment of Solatium, and that no case is pending with! them.

(c) Besides circulating the details of the Solatium Fund Scheme including the procedures to be followed with regard to-